

कोयले के उत्पादन में कमी

3677-छ. श्री भागेन्द्र झा : क्या इस्पात, खान तथा घातु मंत्री 11 अगस्त, 1967 के अतारांकित प्रश्न संख्या 8930 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि राष्ट्रीय कोयला विकास निगम के कोयला-उत्पादन में हो रही कमी को रोकने के लिये सरकार द्वारा क्या कार्यवाही की जा रही है ?

इस्पात, खान तथा घातु मंत्रालय में राज्य-मंत्री (श्री प्र० चं० सेठी) : (क) कोयले का बाजार मंदा हो जाने के कारण राष्ट्रीय कोयला विकास निगम को उत्पादन संयत करना पड़ा जिससे कि निगम के कोयला उत्पादन में 1966-67 में कुछ गिरावट आ गई। आशा है कि निगम का उत्पादन इस वर्ष तथा अगले वर्ष मांग के अनुरूप बढ़ जायगा।

INDUSTRIAL DEVELOPMENT IN MYSORE STATE

3677—H. SHRI K. LAKKAPPA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether his attention has been drawn to the press statement issued by the Finance Minister of Mysore on the 4th November, 1967 which appeared in all the papers in Mysore State alleging that the Central Government's delay and day-to-day interference in the industrial development in Mysore State is the reason for deterioration of the development of Industries in Mysore State; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Information is being collected and will be laid on the Table of the House.

STOPPAGE OF ASANSOL-PURI EXPRESS

3677-I. SHRI S. KUNDU : Will the Minister of RAILWAYS be pleased to state :

(a) whether any officers of the South Eastern Railway met the people of Basta, Haldipada, Nilgiri Road, Khantapara and Markona Railway stations of the South Eastern Railway between the 20th September and 12th October, 1967 and explained the view point of the railway administration when these people had threatened to hold up Asansol-Puri Express train if its stoppages were not restored at those stations; and

(b) if so, the names and designation of such officers ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes..

(b) (i) Shri E. J. Simoes, Divisional Superintendent, Kharagpur discussed the issue of additional stoppages with the Railway Users Consultative Committee on 23-9-67 at Ghatsila station. He also met a deputation at Rupsa station on 26-9-67 led by Shri Chintamani Jana, M.L.A.

(ii) The Divisional Superintendent, Shri E. J. Simoes, the Divisional Commercial Superintendent, Shri K. P. Roy, and the Divisional Operating Superintendent, Shri J. S. Oberoi, met a deputation of local people at Markona on 28-10-67 in this connection.

(iii) Shri E. J. Simoes, Divisional Superintendent and Shri B. S. Banati, the new Divisional Operating Superintendent, also met a deputation of local people at Khantapara on 3-11-67 in connection with the stoppages of 397/398 Express trains.

DEMURRAGE AND WHARFAGE CHARGES

3677-J. SHRI LAKHAN LAL KAPOOR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the wharfage and demurrage chargeable by the South Eastern Railway from the Durga Glass Factory, Orissa Industries and other factories at Barang has been substantially waived;

(b) if so, the amount of demurrage and wharfage charged and waived during the last five years at Barang and the steps being taken to realise the waived amount from the parties concerned;

(c) whether Government have taken any action against the concerned Railway staff;

(d) whether Government have instituted any enquiry into the matter; and

(e) if so, the result thereof ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Wharfage chargeable from those firms has been substantially waived but not demurrage.

(b) to (e). A Statement is laid on the Table of the House. [*Placed in Library. See No. LT—1935/67*]

NATIONALISATION OF BRITISH INDIA CORPORATION

3677-K. **SHRI S. M. BANERJEE:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the late Prime Minister, Jawaharlal Nehru wrote to the then Minister for Industry, Shri K.C. Reddy, to nationalise the British India Corporation;

(b) If so, whether Government propose to lay a copy of the letter on the Table of the House ;

(c) the reason for not nationalising the British India Corporation;

(d) the arrangement made between the Government and Bajorias for running the British India Corporation; and

(e) whether Government propose to lay a copy of agreement, if any, on the Table of the House?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) Yes Sir, a copy is laid on the Table of the House [*Placed in Library. See No. LT-1936/67*].

(c) and (d). The LIC holds 16.67 per cent and Government acquired 22.21 per cent of the shareholding of BIC. The Bajoria Group who acquired 41% of the shares expressed their willingness to cooperate with the Government and the LIC to have a Board of Directors appointed by the shareholders that would command the general confidence of the public and Government. It was felt

that with a properly constituted Board in collaboration with the other bulk shareholder Government would have the necessary measure of influence over the company. Hence it was not felt necessary to nationalise the company. The management and control of the company vests in the Board of Directors, the composition of which including changes made from time to time is approved by the Central Government.

(e) There is no agreement as such between the Government and the Bajorias in the matter. Therefore the question does not arise.

ACCIDENT AT IDGAH AGRA

3677-L. **SHRI RABI RAY :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a Railway Officer involved in the accident which occurred at Idgah Agra on the 11th March 1967 was not examined in the accident enquiry; and

(b) is so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No railway officer was involved in the accident. On 11-3-1967 a block irregularity took place due to the station master on duty at Idgah station incorrectly lowering the signal for the reception of train No. 2 AC on the same line on which the motor trolley of a railway officer had been earlier received correctly.

(b) Does not arise as the officer had nothing to do with the accident.

SALE OF RUSSIAN TRACTORS

3677-M. **SHRI RANDHIR SINGH :** Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that the Russian tractors are being sold to the Indian farmers at higher rates and lot of black marketing and malpractices are going on in their sales;

(b) if so, whether any enquiry has been made in this regard; and

(c) if so, the result of the enquiry ?